(b) While the question does not arise, Government takes decisions on merits.

## Delivery of stocks to New Super Consumers Cooperative Store, Delhi by N. C. C. F. without clearance of cheque

1060. DR. RATNAKAR PANDEY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state.

- (a) whether the New Super Consumers Coopfative Store, Delhi have recently taken delivery of stocks from N. G. C. F. worth about Rs. 50, 000/-in collusion with an Assistant Manager, N. C. C. F. against a cheque, which bounced;
- (b) whether it ig also a fact that the said Store cheated N. C. C. F. fraudu lently by taking delivery of 260 kgs. of Almonds in excess without payment to N. C. C. F. by manipulating underweighed weighment slips in collusion with an Assistant Manager-II, N. C. C. F. on 19th December, 1980 from Hindus tan Cold Storage Godown and in which case the Enquiry Officer has commen ted that Assistant Manager-II in N. C. C. F. In collaboration of! the said Store might have shown short weighments in the supplies Store; and
- (c) if so, whether N. C. C. F. have blacklisted the said Store; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) The NCCF have reported that it, Delhi branch had supplied goods worth Rs. 51, 971. 50 to The New Super Cons. Cooperative Store, Delhi in 1990 against a cheque which was not cleared. Subsequently the NCCF had realised their dues and also initiated disciplinary proceedings against the Asstt. Manager concerned.

(b) and (c) The NCCF had conduced a departmental enquiry against the then Asst. Manager II, incharge of godown at Lawrence Road involved in the transaction. However, the inquiry Officer had returned the specific chaise of manipulation of weight

of almonds as not proved. The NCCF had issued instructions to its branches in August, 1990 prohibiting any dealings with M/s. New Super Cons. Cooperative Store, Delhi.

to Questions

## Supply of safe drinking water in Flourisis Affected states

**KUMAR** 1061. SHRI KRISHNA BIRLA: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) whether Government are aware of the revelation made in a joint paper "Global consultations" on providing "safe water" recently held in New Delhi under the UNDP chat as many as 13 States in the country have been identified as "endemic" for flourisis and other related diseases caused by drinking water containing fluoride; and
- (b) if so, what is Government's reaction with regard thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) Yes, Sir.

(b) Under the Sub-Mission on Control of Fluorosis under the National Drinking Water Mission various measures have been taken to identify the areas where fluorosis is available or high amount of fluorine is available in drinking water, to supply ion meters to the affected States |UTs for water quality analysis, to conduct awareness camps for health education to set up 479 defluorida-tion plants (fill and draw type and handpump attached) and to supply safe drinking water through alternate sources.

## भारत ग्राने वाले विदेशी पर्यटकों की संख्या

1062. श्री शंकर दयाल सिंह: क्या **पर्यटन** मंत्री यह बताने की ' था करेंगे कि:

1989 े स्वम्बर. (क) नवम्बरः 1990 के बीच कितने विदेशी पर्यंटक भारत ग्राए :